

केन्द्रीय सरकार किसी तरह बीच में नहीं आ सकती है।

कोई चीज सरकारी अधिकारियों पर धोपी नहीं गई है। हमारे सामने वेतन आयोग ने जो सिफारिशें रखीं उनको हमने ज्यों का त्यों मान लिया और सरकारी कर्मचारियों को राहत दे दी। मैं समझता हूँ कि उसका साधारण रूप में स्वागत किया गया है सभी सरकारी अधिकारियों की तरफ से।

श्री हुकम चन्द कछवाय : बिल्कुल भी नहीं।

SHRI M. RAM GOPAL REDDY : The non-development expenditure for the last two years has gone up to Rs. 750 crores. I want to know whether the Commission is going to recommend proper measures in view of our resources and in view of the rising prices.

SHRI VIDYA CHARAN SHUKLA : It is a fact ; what the hon. Member is saying is absolutely correct, that the non-plan expenditure has gone up. We have taken very many measures to control the expansion of this non-plan expenditure. We have met with some limited success as far as this particular matter is concerned

I agree with the hon. Member that we must give continuous attention to restricting the non-plan expenditure and to contain it as far as possible, because, that will be in the general interest of the economy of the country.

MR. SPEAKER : Question No. 101—Member absent.

Insurance Claims made after the Destruction of Indian Airlines Plane at Lahore Airport

*102. SHRI INDER J. MALHOTRA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any insurance claims were made from any Insurance Company after the destruction of the Indian Airlines plane at Lahore airport (Pakistan) which was hijack-

ed when flying between Srinagar and Jammu on the 30th January, 1971 ; and

(b) if so, the details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) ; (a) and (b). The aircraft was not insured against hijacking.

SHRI INDER J. MALHOTRA : In view of the fact that this kind of thing has been taking place in other parts of the world, may I know why Government did think it necessary to make efforts to insure all the aircraft of the IAC against hijacking ?

DR. KARAN SINGH : Insurance against hijacking is a fairly expensive affairs. Our fleet is covered by the normal insurance which costs us about Rs. 2 crores a year in premia. After the incident, we have insured our fleet, except the older planes which are being phased out, and we shall have to pay an additional Rs. 1 crore a year as hijacking premium.

SHRI INDER J. MALHOTRA : May I know the insurances companies with which this insurance has been done ?

DR. KARAN SINGH : We have done it with the LIC, and the LIC subsequently reinsures it with some foreign companies against foreign exchange but our transaction is with the LIC.

SHRI N. K. SANGHI : Are we to understand from the answer given by the hon. Minister that these planes were not insured against hijacking all these days, in spite of the fact that the planes were being hijacked in other countries ? Was it a mistake on the part of the Government ?

DR. KARAN SINGH : As, I said, there was hijacking taking place in other parts of the world, but we did not really consider it necessary to insure our planes. But we have now done so.

MR. SPEAKER : Next question.

DR. LAXMINARAIN PANDEY : I put the question. Q. No. 104.

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI S. MOHAN KUMARAMANGALAM): With your leave, owing to the unavoidable absence of the Minister of Education, I beg to answer this question on his behalf.

सेंट्रल स्कूल

*104. डा० लक्ष्मी नारायण पांडे : क्या शिक्षा तथा समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) उन राज्यों के नाम क्या हैं जिनमें केन्द्र सरकार ने सेंट्रल स्कूल खोले हैं तथा वे स्कूल कहां-कहां खोले गये हैं ;

(ख) इन सेंट्रल स्कूलों के खोले जाने का क्या प्रयोजन है ;

(ग) विभिन्न राज्यों में इन स्कूलों पर प्रतिवर्ष कितना व्यय किया जा रहा है ; और

(घ) इन में कितने विद्यार्थी शिक्षा पा रहे हैं ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI S. MOHAN KUMARAMANGALAM): (a) Kendriya Vidyalayas (Central Schools) have been opened in every State and Union Territories except Nagaland, Laccadive Minicoy & Amindive Islands and Dadra & Nagar Haveli. A Statement indicating their location in different States and Union Territories is placed on the Table of the Sabha. [Placed in Library. See No. LT-97/71].

(b) To provide educational facilities with a common syllabus and media of instruction to children of Defence personnel, transferable Central Government employees and other floating population.

(c) A statement showing Statewise and Union Territory-wise expenditure on Kendriya Vidyalayas during 1969-70 is placed on the Table of the Sabha. [Placed in Library. See No. LT-97/71].

(d) A statement showing enrolment position in Kendriya Vidyalayas as on 1-8-1970 is placed on the Table of the Sabha. [Placed in Library, See No. LT-97/71].

SHRI ATAL BIHARI VAJPAYEE : I would like to seek a clarification. The hon. Education Minister is not here. Have you allowed the hon. Minister of Steel and Heavy Engineering to reply on his behalf ?

MR. SPEAKER : Yes, I have allowed him.

SHRI S. MOHAN KUMARAMANGALAM : In fact, I started with the preface 'With your leave'.

SHRI ATAL BIHARI VAJPAYEE : Mentioning that is all right. But what about answering supplementary questions ?

SHRI VIDYA CHARAN SHUKLA : He will answer the supplementary questions also.

SHRI ATAL BIHARI VAJPAYEE : What has happened to the Education Minister ?

MR. SPEAKER : I have allowed the hon. Minister of Steel and Heavy Engineering to answer the question.

SHRI INDRAJIT GUPTA : Normally, it has been our practice always that when the Minister concerned with a question is absent and there is no Deputy Minister or Minister of State in that Ministry who can answer the question, that question is postponed or transferred for answer by the Minister concerned on some other day. I do not understand why the Minister of Steel or Railways or somebody else should be called upon to deal with supplementary questions delaying with education as if he is a 'sab jaanewala' Minister or an omnibus Minister.

SHRI S. MOHAN KUMARAMANGALAM : If hon. Members do not want me to answer, then I am not very anxious to answer the questions. There is no anxiety on my part to answer the supplementary questions.

SHRI ATAL BIHARI VAJPAYEE : What has happened to the Education Minister ? Notice of this question was given long before.